

and issue prices of wheat were revised as under:—

Procurement price	Issue price
<i>Wheat</i>	
Increased by Rs. 12/-per quintal from 1-4-82.	Increased by Rs. 15/-per quintal for public Distribution System and Rs. 30/-per quintal for Roller Flour Mills from 1-8-82.
<i>Rice</i>	
Increased by Rs. 7/-per quintal for all varieties of paddy from 1-10-82.	Increased by Rs. 13/-per quintal for all varieties of rice from 1-10-82.

However, subsequently procurement

As a result of increase in procurement and issue prices and import of wheat, the consumer subsidy for wheat and rice is tentatively expected to increase to Rs. 43.00 (approximately) per quintal both for wheat and rice. However, the final picture will be known only after requisite details are available from the Food Corporation of India based on which revised estimate will be firmed up.

Karakoram Highway

*378. SHRIMATI AMARJIT KAUR;

DR. SHANTI G. PATEL;

Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether India has protested to Pakistan over signing of a protocol with China on opening of Karakoram/Khunjerab Pass at the terminus of Karakoram Highway in Pak-occupied Kashmir;

(b) whether India has also protested to China for signing of the same protocol with Pakistan; and

(c) if so, what are the reactions of the Governments of Pakistan and China over the protests?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b) Yes, Sir.

(c) In their written reply of 29th August, 1982, the Pakistan Government reiterated its position on Kashmir and characterised India's protest as "unwarranted and unacceptable".

The Chinese Government in their reply of 11th September '82 stated that the opening of the Pass was "something normal" in their bilateral relations with Pakistan and it did not concern any third country. They stated that it did not involve the question of "ownership" of Kashmir and that "the dispute over Kashmir is between India and Pakistan."

Irregularities in allotment of houses by A.P. Housing Board

*379. SHRI B. SATYANARAYAN REDDY;

SHRI P. BABUL REDDY;

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have received any memorandum from the aggrieved applicants Association of Andhra Pradesh Housing Board, Kukatpally Venture with regard to the irregularities and injustice committed by the Andhra Pradesh Housing Board in construction and allotment of houses at Kukatpally; and

(b) if so, what are the details thereof and what action Government have taken in this regard?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NA-
RAIN SINGH): (a) Yes, Sir.

(b) The complaint is about alle-
ged irregularities etc. committed by
the Andhra Pradesh Housing Board.
As this is a State subject, the com-
plaint has been forwarded to the
State Government for appropriate ac-
tion.

विभिन्न विभागों के कार्यकरण की जांच करने
के लिए संसदीय समितियों का
गठन

* 330. ओ. ज. 143 श्री प्रताप यादव : क्या
कृषि मंत्री यह बताने की कृपा करेंगे
कि :

(क) क्या सरकार उनके मंत्रालय के
विभिन्न विभागों अर्थात् (1) सहकारिता,
(2) प्रयोग में उपयोग तक, (3)
यांत्रिक कार्य, (4) मृर्गी के चूड़ों का
आयात, (5) भारतीय खाद्य निगम,
(6) राष्ट्रीय बीज निगम, (7) विभिन्न
प्रकार के प्रदर्शन और (8) भारतीय
कृषि अनुसंधान परिषद के कार्यकरण की
जांच करने के लिए संसदीय समितियां
गठित करने का विचार रखती है ;

(ख) यदि नहीं, तो इसके क्या
कारण हैं ;

(ग) इन विभागों में गड़बड़ी चलती
रहने और कोई कारगर काम न होने के
क्या कारण हैं ; और

(घ) इन विभागों में समय, रुपए
और पद के दुरुपयोग की जांच कैसे की
जायेगी और इनके काम का ठीक-ठीक
मूल्यांकन कैसे होगा ?

कृषि तथा ग्रामीण विकास मंत्री (राव
बीरेन्द्र सिंह) : (क) जी नहीं।

(ख) सरकार इस बात में संतुष्ट
है कि कृषि मंत्रालय के तहत आने वाले
विभिन्न विभागों आदि की मौजूदा कार्य-
प्रणाली, उनके द्वारा संसद और मौजूदा
विभिन्न संसदीय समितियों के प्रति निभाए
जा रहे उत्तरदायित्व को देखते हुए संतु-
चित तथा कारगर है।

(ग) तथा (घ) कृषि मंत्रालय के
तहत आने वाले किसी विभाग आदि में
कोई गलत कार्य नहीं हो रहा है।
भारतीय कृषि ने हाल ही में विभिन्न
क्षेत्रों में रिकार्ड उपलब्धि हासिल की है
तथा अन्तर्राष्ट्रीय ख्याती अर्जित की है।

Co-operative Spinning Mills in Maharashtra

@2344. DR. BHAI MAHAVIR:

SHRI SHRIDHAR WASU-
DEO DHABE:

Will the Minister of AGRICUL-
TURE be pleased to state:

(a) how many proposals of coope-
rative spinning mills have been re-
ceived from the Government of Maha-
rashtra specially from Vidharba area;

(b) what is the estimated cost of
each cooperative spinning mill; and

(c) how many proposals have been
approved during the Sixth Five Year
Plan and what are the names?

THE DEPUTY MINISTER IN THE
MINISTRIES OF AGRICULTURE
AND RURAL DEVELOPMENT (MISS.
KAMLA KUMARI): (a) 24 propo-
sals—20 for new mills and 4 for ex-
pansion of the existing mills—have
been received for financial assl. ance
by the National Cooperative Develop-

@Previously Unstarred Question
1281, transferred from the 19th Oc-to-
ber, 1982.